

(c) whether the Government contemplate to accept the suggestion of N.H.R.C. to follow up on a series of practical measures that the fourth report of the National Police Commission suggested to check the use of third degree methods by the Police?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) In December, 1994, the Chairperson, National Human Rights Commission wrote a letter to the Prime Minister suggesting that India should consider accepting the UN Convention against Torture and other Cruel, Inhuman or Degrading Treatment or Punishment. After due consideration, Government signed the Convention on 14th October, 1997.

(c) Para 3.33 of the Annual Report of the National Human Rights Commission for the year 1996-97 contains inter-alia recommendations of the Commission relating to checking the use of third degree methods by the Police, as suggested in the Fourth Report of the National Police Commission. The Annual Report of the Commission alongwith the Action Taken Memorandum containing response of the Government have been laid on the Table of Lok Sabha on 9.6.98.

[Translation]

Sports Officer in NDMC

5950. SHRI VIRENDRA VERMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the sports officer was selected as per the eligibility criteria laid down pertaining to experience and pay scale by New Delhi Municipal Corporation during 1992; and

(b) if so, the reason for moving the officer in 1993 and whether the person appointed in his place (Sports Officer) fulfils the condition?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) The information is being collected and will be placed on the Table of the House.

Allocation for New Fertilizer Plants

5951. SHRI SOMJIBHAI DAMOR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the allocation made for setting up of proposed new fertilizer plants in the country during the current year;

(b) if so, the details thereof, State-wise;

(c) the present status of the construction work, procurement of land etc. for each fertilizer plant;

(d) the time by which these plants are likely to start functioning;

(e) the number of fertilizer plants likely to be set up during 1998-99 and the latest details of the amount earmarked for them; and

(f) whether foreign investment is likely to be made in these plants?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) :

(a) to (f) The status of the fertilizer plants being/proposed to be set up by Public/Cooperative Sector Undertakings under the administrative control of Department of Fertilizers is given below :-

S.No.	Name of the Project and location	Estimated Cost (Rs. Cr.)	Status
1	2	3	4
Project under construction			
1.	IFFCO's Kandla Expansion Project Gujarat.	212.20	Likely to be commissioned in October 99.
Projects under consideration			
1.	Krishak Bharati Cooperative Ltd. (KRIBHCO)'s Hazira Expansion Project Gujarat	1131	Land already available at the existing site. Detailed Feasibility Report considered by the appraising agencies in March 1998.
2.	KRIBHCO's Gorakhpur Fertilizer Project, Uttar Pradesh, (at the existing site of FCI's plant).	1371	-do-